

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-531
CP No.-66/241-242/ND/2023

IN THE MATTER OF:

Meera Chatterjee

....Applicant

Vs.

Bharat Bhushan Technologies Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 13.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Pawas Agarwal, Adv.

For the Respondent : Mr. Ankit Singhal, Mr. Samyak Jain, Ms. Mansha,
Adv.

ORDER

Due to paucity of time, the matter is listed on **08.11.2023**.

**S/d-
(Court Officer)**